

No resolution as such was passed by Government on the recommendations of the Gokhale Commission. These recommendations were, however, discussed in a tripartite meeting and subsequently were the subject of bipartite talks between the employers and workers. Arising out of the above discussions, and also because of the fact that the parties could not come to any agreement amongst themselves, Government is considering the question of effecting needed amendments to the Industrial Disputes Act, 1947, in consultation with the various interests concerned, to ensure some measure of job security for similarly placed workers in all industries, including the oil companies

(c) There is no such present proposal.

Preference in Employment to Local People

130. SHRI D S AFZALPURKAR : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether there is any plan under Government's consideration to give preference to the Local population keeping in view the employment in Public Sector Projects, and

(b) if so, the details thereof ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). No such plan is under consideration. The Constitution of India prohibits discrimination in the matter of public employment on the grounds of place of birth or residence.

Supply of Newsprint to Dailies

131. SHRI JYOTIRMOY BASU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total newsprint quota given to each daily newspaper in each State during (i) April-September, 1970 and (ii) October, 1970-March, 1971 ;

(b) the total amount of Central Government advertisements given to each daily

newspapers in each State during (i) April-September, 1970, and October 1970—March 1971 ;

(c) whether Government organised a special advertisement programme in connection with the last mid-term election throughout the country ; and

(d) if so, the details thereof, including the total expenditure incurred on each item ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Newsprint quota is given to each newspaper annually for a financial year commencing from April to March each year, which is also the licensing period for import policy. Accordingly, a statement showing the newsprint quota given to each newspaper in each State during 1970-71 is laid on the Table of the House. [*Placed in Library. See No. LT—96/71*]

(b) Information regarding details of advertisements released to individual newspapers which is done in accordance with a declared policy which is non-discriminatory and the amounts paid to them is treated as confidential.

(c) and (d) Yes, Sir. The following eight advertisements were released at an approximate cost indicated against each :

1. "It is your sacred duty to vote". Rs. 42,000
2. "Vote without fear". Rs. 42,000
3. "Don't accept any bribe or inducement in casting your vote". Rs. 42,000
4. "Your polling station is nearby". Rs. 42,000
5. "No body can find out whom you vote for". Rs. 32,000
6. "Is your name on the electoral rolls". Rs. 1,30,000
7. "An appeal to the voters". Rs. 36,000